81

State was termina sd from that date. The allocation of hti State has been increased in Qr.] //81 over that of \sim Or. 111/81 by 26001 tonnes in the expectation of additi mil availability in Or. IV/81.

- (c) There is a eneral scarcity of cement in the country including Kerala. To this c cti;nt it is possible that some of the construction works might have been iffected adversely.
- (d^Due to gem ral scarcity of cement in the courrry it has not yet been possible to meet the requirements of cement «f States in full. Enhanced allocation to the States including Kerala wll be possible only \ when the availat ility position of ~%eement improves for which efforts are being made.

Permission for imrwr: of design drawing and consultancy services to M/s. W1MCO

- 1682. SHRI U. R. KRISHNAN: Will the Minister Of INDUSTRY be pleased to ttate:
- (a) whether the Technical Development Fund Cell had permitted import of design drawing and consultancy services for M|s. V. IMCO:
- (b) whether it covers Titanium Metal Anodes also
- (c) whether M|. WIMCO have started fabricating tlifise anodes; and
- (d) if so, what is the net power saving actually acl ieved with the installation of those anodes?

THE MINISTER OF INDUSTRY AND LABOUR SHRI NARAYAN - DATT T1WARI) (0 Yes, Sir.

- (b) Yes, Sir. It ilso covers the use of specially coatee Titanium metal . .anodes. It does n(t involve impo-t of these anodes.
 - (c) No, Sir.
 - (d) Does not ar ;e.

SENIOR SCALE TO GROUP 'A' OFFICERS OF DEFENCE LANDS AND **CANTONMENTS SERVICE**

- 1683. SHRI LALSAWIA: Will the Minister of DEFENCE be -pleased" to state'
- (a) whether it is a fact that a large number of Group 'A' officers of the Defence Lands and Cantonments Service performed the duties of the clearly demarcated vacant senior scale posts for many years;
- (b) if so, what is the number of such officers and from what dates they have been performing the duties Of such senior scale posts;
- (c) what are the reasons for denying them the pay of senior scale posts;
- (d) whether Government propose to give them the senior scales pay; and
- (e) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY DEFENCE OF (SHRI SHIVRAJ V. PATIL): (a) Senior scale posts are held both by officers already in the senior scale as well as officers in the junior scale who have either been promoted to the senior scale on ad-hoc basis or are holding senior scale posts otherwise.

(b) to (e) 19 regular appointees to Group 'A' junior scale have already been placed in the senior scale posts on ad hoc basis on different dates since November 1978. They are in receipt of senior scale pay from the respective dates of placement in the senior scale on ad hoc basis. 22 ad hoc appointees in the junio, scale who are also holding senior scale posts, will be considered for placement in the senior scale in their turn.